

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017


NAME OF THE PARTIES: M/s. Welspun Projects Ltd.
V/s.


M/s. Bul MSK Infrastructure Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Adv. Yogesh Bhoge	Adv. for Res No. 8 i/b jurisprudence Mumbai	
---	-------------------	--	---

②	MR. SAMEER PANDIT MS. SARRAH KHAMBATI i/b M/s. WADIA GHANDY & Co.	Adv. for Petitioner	
---	---	---------------------	--

③	Mr. Nikhil Rajani i/b M/s. V. Deshpande & Co	Adv for Respondent No 2	
---	---	-------------------------	---

④	Rahul D. Oak.	Adv. for Resp. 2 to 6.	
---	---------------	---------------------------	---

ORDER

MA No. 32/2017 in TCP No. 103/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. With the consent of all the parties the matter is adjourned to
26.04.2017.

Dated: **23.03.2017**

Sd/-
M.K. Shrawat
Member (Judicial)